

Palamau district.—Crystalline limestone of considerable thickness is exposed as bands near the village Olherpet (23°50' : 84°44'). There are other small occurrences near Banpahar (23°59' : 83°59' Harhipahar (23°56' : 83°57') and Champarai (23°58' : 83°57'). These limestones are associated with metamorphic rocks.

Singhbhum district.—Good quality limestone occurs near Chaibasa (22° 13' : 85°39'). The outcrops extend for 30 miles and the maximum thickness is 40 feet.

A small limestone deposit also occurs in the Monghyr district at Lerua Pahaj*, Kewal (24°41' : 86°29').

SHRI B. RATH: Besides the deposits at Ranchi and Shahabad in which other areas crystalline limestone is being worked?

SHRI K. D. MALAVIYA: Sir, the Director General of the Geological Survey of India has reported that the Geological Survey organisation is not aware of any recent discovery of crystalline limestone deposits.

SHRI B. Rath: That is not my question.

MR. CHAIRMAN: 'In what other area is that being exploited or developed, other than Shahabad and Ranchi'.

SHRI K. D. MALAVIYA: In Bihar, crystalline limestone occurs in the following areas: —

Hazaribagh district.—Bundu-Basaria and Kurkuta-Religara areas, Bhur-kunda and Sondimara.

Maribhum district.—Hansapathar, JVsta, Kulbana, Dhanara and Baghmara.

Ranchi district.—In a zone between Babbhane-Hoyar-Khalari it is 500 to 800 feet thick.

Palamau and Singhbhum districts.—
^Crystalline limestone of considerable

thickness is exposed as bands near the village Olherpet. There are also occurrences near Banpahar, Haripahar and Champaria.

SHRI B. RATH: Is it a fact that the crystalline limestone deposit in Bundu-Basaria in Hazaribagh district is being partly worked?

SHRI K. D. MALAVIYA: In the area around Bundu-Basaria there are two deposits of crystalline limestone.

SHRI B. RATH: Are they being worked?

SHRI K. D. MALAVIYA: I am not aware of that. I will enquire from the State Government.

SHRI B. RATH: Is it a fact that part of the working of this crystalline limestone is being used for burning for production of lime?

SHRI K. D. MALAVIYA: I do not know, but if it is being used for burning for lime, it is unfortunate.

SESSION OF THE CONGRESS

*51. SHRI S. N. DWIVEDY: Will the Minister for HOME AFFAIRS be pleased to state:

(a) how many Ministers and Deputy Ministers of the Government of India attended the Hyderabad session of the Congress Party;

(b) whether any special transport arrangement was 'made on behalf' of the Governments, either at the Centre or the States, for their journey; and

(c) whether any of the Ministers who attended the above session of the Congress Party, drew any travelling allowance from Government?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a), (b) and (c) The information is being collected and will be laid on the Table of the House.

SHRI S. MAHANTY: In most of such cases, the answer is that information is being collected and will be laid on the Table. Will you, Sir, kindly request the Minister to be more communicative?

SHRI B. N. DATAR: It will be laid on the Table of the House.

SHRI S. MAHANTY: The Congress session is over, and still the information is not available.

SHRI C. G. K. REDDY: It is surprising that the members of the Government who sit here and who can, I am sure, produce this information from memory, cannot furnish this information.

SHRI B. N. DATAR: It is very unfair for the hon. Member to suggest that.

SHRI C. G. K. REDDY: Cannot the hon. Minister give a reply—yes or no—to part (c)? Is the Government not aware of that?

MR. CHAIRMAN: Information is being collected.

PROF. G. RANGA: With regard to (b) it is only reasonable to expect an answer. Ten days have passed, and they should be able to say if at all any special transport facilities had been given to the Ministers. That is the point. If they have paid for them, that is another matter.

(No reply.)

SHRI C. G. K. REDDY: Government know what happened. They cannot want time to collect this information. They have had 10 days. It is most unfair to this House.

MR. CHAIRMAN: The Congress session was held about the 18th of January, and today is the 18th of February. They returned, and prepared the bills if they are charging the Government, or did not prepare the bills if they are not charging the Gov-

ernment. So, all these things do take, in official red-tape, quite a long time.

SHRI B. C. GHOSE: Sir, we are at a disadvantage in this House. We have not only the Ministers to contend with, but yourself.

DR. R. B. GOUR: Is it a fact that the whole of the five-mile road leading to Nanal Nagar was repaired at the cost of the municipality?

MR. CHAIRMAN: That is a different question.

SHRI T. PANDE: What is the harm if it is repaired by the municipality?

MR. CHAIRMAN: The hon. Member has put a question regarding the transport and the travelling expenses of the Ministers.

DR. R. B. GOUR: But it is for the transport that the roads are repaired.

MR. CHAIRMAN: No. It is a different question.

NIRMALA COLLEGE, DELHI

*52. DR. R. B. GOUR: Will the Minister for EDUCATION be pleased to state:

(a) whether Government are aware of the terms under which the strike of the students of the Nirmala College was called off;

(b) whether it is a fact that the authorities of the college have broken the terms of the settlement of the strike by victimising some students; and

(c) if the answer to part (b) be in the affirmative, what steps Government propose to take in the matter?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA) : (a) From the enquiries made from the Principal, through the Delhi University, it is understood that there were no terms agreed upon by